

Year	No. of Scavengers
1995-96	98
1996-97	204
1997-98	73

**Participation of Indian Oil Corporation
in Power Sector**

903. SHRI ANAND RATNA MAURYA : Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether Indian Oil Corporation has any proposal to enter in power generation sector;
- (b) if so, the details thereof;
- (c) the total capacity of the power plants to be set up by the Indian Oil Corporation; and
- (d) the amount likely to be spent on these plants?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) IOC proposes to develop four residue based Power Projects close to its refineries at four locations i.e. Panipat (Haryana), Savli (Gujarat), Kosikalan (UP) and Haldia (WB) Also a 120 MW project has been planned to be set up at Bhatinda (Punjab) in joint venture with PSEB. Details of capacity and likely cost of these projects are as under.

Project location	Capacity (MW)	Project Cost (Rs.crores)
Panipat	301	1528
Savli	500	1670
Kosikalan	110	418
Haldia	500	2500
Bhatinda	120	368

Reservation to Backward Classes

904. SHRI BHASKAR RAO PATIL : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have decided to provide reservation for backward classes in educational institutions;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) A proposal to provide reservation to other backward Classes in educational institutions is under consideration.

[English]

Separate Ministry For North-Eastern States

905. SHRI K. A. SANGTAM :
SHRI K.S. RAO :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to have a separate Ministry for North-Eastern States; and
- (b) if so, the objectives and the likely composition thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) There is a separate Division dealing with the North Eastern affairs in the Ministry of Home Affairs. The problems of the North Eastern State receive special attention in the Home Ministry.

[Translation]

LPG Agencies

906. SHRI SURESH CHANDEL :
SHRI R.S.GAVAI :
SHRI PRABHASH CHANDRA TIWARI :
SHRI MULLAPALLY RAMCHANDRAN :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of L.P.G. agencies allotted in each State till date;
- (b) the number out of those agencies allotted to SC/ST, handicapped, freedom fighters and ex-servicemen separately State-wise;
- (c) the details of advertisements published to allot LPG agencies in each State during the last three years;
- (d) the number of applications pending for approval, State-wise; and
- (e) the number of new agencies proposed to be allotted during the current year alongwith their locations, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) As on 1.4.1998, 5324

LPG distributorship were operating all over the country. Details of LPG distributorships allotted to SC/ST, Physically Handicapped, Freedom Fighters and Defence Personnel are indicated below:

SC	638
ST	273
Physically Handicapped	420
Defence Personnel/Ex-servicemen	309
Freedom Fighters	161

(c) and (d) During the last three years (i.e. 1995-96, 1996-97 and 1997-98) Oil Companies have advertised/readvertised 2359 LPG distributorships all over the country. Large number of applications have been received against these advertisements. However, all these vacancies have been and are being readvertised from April-May, 1998. Selections for these vacancies against the applications received are to commence shortly.

(e) 1702 new LPG distributorships have been included in the LPG Marketing Plan 1996-98 for setting up LPG distributorships all over the country.

Strength of Indian Police Service

907. SHRI R.S. GAVAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the sanctioned strength of Indian Police Service cadre officers as on 31st December, 1996, cadre-wise/ State-wise;

(b) the number of those officers who are on deputation to the Union Government on subordinate or attached officer of the Home Affairs or Para Military Forces as on 31st December, 1996, cadre-wise; and

(c) whether the Government maintain in proportion to cadre strength a balance among various States while preparing deputation reserves?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) :

Cadre-wise/ State-wise	Sanctioned strength of Indian Police Service Cadre officers as on 31.12.96	No. of those officers who are on deputation to the Union Government of subordinate or attached officer of the Home Affairs or Para Military Forces as on 31.12.96, cadrewise
1	2	3
Andhra Pradesh	183	6
Arunachal Pradesh- Goa	162	15

	1	2	3
Mizoram-Union Territories			
Assam-Meghalaya	136	18	
Bihar	250	17	
Gujarat	133	5	
Haryana	109	6	
Himachal Pradesh	72	6	
Jammu & Kashmir	94	1	
Karnataka	147	8	
Kerala	121	8	
Madhya Pradesh	278	16	
Maharashtra	205	10	
Manipur-Tripura	105	27	
Nagaland	49	-	
Orissa	151	6	
Punjab	144	3	
Rajasthan	146	6	
Sikkim	21	3	
Tamil Nadu	189	10	
Uttar Pradesh	395	32	
West Bengal	254	20	
	3344	223	

(c) Government is making every effort to maintain a balance among various States in proportion to their cadre strength while drawing upon the deputation reserve but it has not always been found feasible to maintain the same due to various reasons such as administrative requirements of the States, availability of suitable and willing officers for Central deputation.

[English]

Gas Power Projects

908. SHRI RATILAL KALIDAS VARMA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) Whether it has been decided to install Gas Power Project in Gujarat from imported gas;